

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

**ORIGINAL APPLICATION No. 233 of 2021 (SZ)
(Earlier, OA No. 267 of 2021 (PB))**

IN THE MATTER OF:

Andhra Kesari Nagar Welfare Association

.... Applicant(s)

Versus

The Prl. Secretary to Govt.,
Irrigation & CAD Dept., & Others

.... Respondent(s)

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Place: Hyderabad

Date: 19-02-2022.

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Original Application No.233 of 2021 (SZ)

(Earlier O.A. No. 267 of 2021 (PB))

**REPORT OF THE JOINT COMMITTEE CONSTITUTED IN THE No.233
of 2021 (SZ) (Earlier O.A. No. 267 of 2021 (PB) IN THE MATTER OF
ANDHRA KESARI NAGAR WELFARE ASSOCIATION BN REDDY
NAGAR, HYDERABAD**

VERSUS

**GREATER MUNICIPAL CORPORATION OF HYDERABAD
REGARDING DAMAGE OF BATHUKAMMA KUNTA LAKE AT BN
REDDY NAGAR, HYDERABAD**



Joint Committee Inspection at Bathukamma kunta lake on 23.12.2021

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Original Application No.233 of 2021 (SZ)

(Earlier O.A. No. 267 of 2021 (PB))

IN THE MATTER OF:

1.	Andhra Kesari Welfare Association	Applicant (s)
Versus		
2.	The Principal Secretary to Govt. of Telangana, Irrigation and CAD Dept and others	Respondent (s)

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Report of the Joint Committee constituted in the O.A. No. 233 of 2021 (Earlier O.A. No. 267 of 2021) in the matter of Andhra Kesari nagar welfare association Versus Greater Municipal Corporation of Hyderabad regarding damage of Bathukamma kunta lake at BN Reddy nagar, Hyderabad

1. Introduction:

The Hon'ble National Green Tribunal (NGT), New Delhi has taken Suo Motu case, the case is registered by the Consultant (Judicial), Hon'ble NGT, New Delhi based on the complainant letter submitted by Andhra Kesari Nagar Welfare Association Vs Greater Municipal Corporation of Hyderabad, which was received through mail dated 11.11.2021 by the Hon'ble NGT. In the application, local residents complained about the damage to Bathukamma Kunta Lake situated at B.N.Reddy Nagar, Greater Hyderabad Municipal Corporation Limits by dumping of garbage like animal waste, plastic, house hold waste, sewerage etc. into Bathukamma kunta lake at B.N Reddy Nagar, Hyderabad.

The petitioner i.e., residents of Andhra Kesari Nagar prayed for immediate intervention and stop making the natural Lake as a garbage point (Dump Yard), which is health hazardous to all the residents and animals of the surrounding colonies.

The Hon'ble NGT, New Delhi passed an Order dated 27.10.2021 in the O.A. No. 233 of 2021 (Earlier O.A. No. 267 of 2021 filed before Hon'ble NGT, New Delhi) order constituting a Joint committee comprising of following members with the nodal agency as Telangana State Pollution Control Board (TSPCB):

- 1) The Telangana State Pollution Control Board (TSPCB),
- 2) District Magistrate, Rangareddy District, Revenue Department,
- 3) Commissioner, GHMC
- 4) State Wetlands Authority

The Hon'ble NGT directed the Joint Committee to look into the grievance, visit the site, interact with the stakeholders to ascertain facts and take remedial action and submit Action Taken Report within two months before the Hon'ble NGT, Chennai.

Subsequently, the Hon'ble NGT, New Delhi transferred the case to Hon'ble NGT, Chennai and posted for consideration of report of the Joint Committee.

2. Constitution of the Joint Committee:

In compliance with the directions of the Hon'ble NGT, the TSPCB has nominated Sri D. Krupanand, Joint Chief Environmental Engineer (JCEE) as representative of TSPCB (**Annexure – I**). The principal chief conservator of forest (HoFF) & chief wild life warden vide letter dt: 09.12.2021 has requested the Chief Engineer (Hydrology) to nominate an officer from Telangana State Wetland Authority. Accordingly, Smt V. Manjula, Executive Engineer (EE) accompanied

for the Joint committee inspection as representative of State Wetlands Authority (**Annexure – II**). Sri. K. Suresh Kumar, Chief Engineer (CE) of lakes section attended as representative of Greater Hyderabad Municipal Corporation (GHMC) and Smt. Susheela, Tahsildar, Revenue Dept., Hayathnagar representative of District magistrate, Rangareddy District have accompanied for Joint inspection.

1. Terms of reference (TOR) to the Joint Committee:

- The Joint committee constituted by the Hon'ble NGT shall visit the site and interact with the stake holders to ascertain the facts and take remedial action following due process of law. The nodal agency will be the State PCB for coordination and compliance.

2. The JOINT COMMITTEE MEETING AND INSPECTION:

The Joint Committee in its preliminary meeting held at TSPCB, Zonal Office, Hyderabad on 21.12.2021 at 11.30 A.M discussed about the Hon'ble National Green Tribunal, Principal Bench, New Delhi order dated 27.10.2021 and action taken by the GHMC earlier on this matter, and also scheduled for Bathukamma Kunta lake inspection on 23.12.2021.

Accordingly the joint committee consisting of the following members visited the Bathukamma Kunta lake on 23.12.2021:

1. Sri D. Krupanand, Joint Chief Environmental Engineer (JCEE), TSPCB.
2. Sri. K. Suresh Kumar, Chief Engineer (lakes), GHMC, Hyderabad.
3. Smt V. Manjula, Executive Engineer, Irrigation Dept. (Hydrology Div.), State Wetland Authority.
4. Smt. Susheela, Tahsildar, Revenue Dept., Hayathnagar, District magistrate, Rangareddy.

During the inspection, Sri M. Lachi Reddy, corporator, GHMC and the complainant Sri Ravi Shankar, President, Andhra kesari nagar have accompanied the Joint Committee.

The Joint Committee observed the following:

1. Bathukamma kunta lake is located at B.N Reddy Nagar, Hyderabad (coordinates 17.325047, 78.575301) is surrounded by East: Andhra Kesari nagar & Veeranjaneya nagar, West: Temple followed by Goutami Nagar, North: Andhra Kesari nagar, South: Veeranjaneya nagar and vaddera basti.
2. A katcha road is passing through the lake from north to south side which is connecting Andhra Kesari Nagar to Vaddera Basti.
3. The revenue department officials have submitted that the total extent of the lake area is admeasuring 9 Acres 31 Gts situated at Survey No. 234 of Saheb Nagar, Kaalam village out of which the Bathukamma Kunta lake is covered in an area of 4.20 Acres, the remaining land i.e., 5 Acres 11 Gts is covered by Pochamma temple, a katcha road (connecting Andhra Kesari Nagar to Vaddera Basti), a substation and houses etc., (**Annexure – III**).

4. Municipal solid waste dump yard consisting of 6-7 bins are scattered within the Bathukamma kunta lake area where municipal solid waste, animal waste, plastic waste etc., is dumped which is causing smell / odour nuisance, mosquito nuisance and there is trespassing of rag pickers into the lake area. Further, it was stated by the complainant that the municipal solid waste was also burnt which is creating air pollution problems to the surroundings. It was further stated that due to inspection of the committee on 23.12.2021, cleaning / lifting of solid waste was done on the previous day.
5. It is observed that solid waste dump yard / transfer point is existing within the lake area and the Greater Hyderabad Municipal Corporation (GHMC) is lifting the solid waste from here to Municipal Solid Waste processing plant.
6. The source of the water for the lake is runoff water from the surrounding areas, however during inspection, it was observed the sewage water from upstream colonies i.e, Vijayapuri Colony, Sachivalaya Nagar, Durga Ghat, NGO's Colony, Gouthami Nagar and Pedda gutta was entering the lake through a damaged drainage line at two points. However, the same was rectified as per the instructions of the Joint committee.
7. The source of the water to the lake is untreated sewage. The runoff water due to rains into the lake is very minimal due to construction of the residential houses within and outside the catchment area of the lake.
8. The total sewage generation from the upstream colonies is around 5 MLD and the GHMC shall construct an I&D structure followed by STP to avoid untreated sewage entering into the lake and also for maintaining hydraulic load as the lake is receiving very minimal runoff water from the catchment area.
9. At the time of inspection, the lake was in dry condition and only small quantity of water stagnated on the south-east corner of the lake.
10. The lake is having an earthen soil bund on the east side and a sluice gate is also installed on the south-east corner for regulation of flow in the lake, however the sluice gate is totally damaged and not in working condition.
11. The nearby residents have complained that they are facing health problems due to severe odour, mosquito nuisance.
12. The GHMC officials have stated that in the year 2013, the FTL boundary survey was conducted by the irrigation department to an extent of 5.00 Acres and the draft FTL boundary map published as preliminary notification by Lake Protection committee, HMDA for calling objections / suggestions from the general public. The final notification will be issued after reconciliation of revenue records and after attending the objections of the general public. Further, during the inspection, it was observed that the fencing arrangement not provided around the boundary of the lake to prevent the solid waste dumping into the lake. The water from the outlet of the lake is joining Kumari kunta followed by Bathula Kunta and ultimately joining into River Musi. There are no STPs / I&D structures before or along the above mentioned lakes, the total sewages is untreated and ultimately joining River Musi.

13. The photos of the Joint committee inspection is herewith attached. **(Annexure –IV)**

14. The water samples collected from Bathukamma kunta, BN Reddy Nagar, Hayathnagar, Rangareddy District (sample codes – 21/12/301 & 21/12/360) and also raw sewage joining into Bathukamma kunta lake (sample codes – 21/12/300) **(Annexure – V)**. The analysis results are tabulated below:

- 21/12/300 - Raw sewage collected which is joining into Bathukamma kunta lake, BN Reddy Nagar, Hayathnagar, Rangareddy District dated: 20.12.2021.
- 21/12/301 - Sample collected from Bathukamma kunta, BN Reddy Nagar, Hayathnagar, Rangareddy District dated: 20.12.2021.
- 21/12/360 - Sample collected from Bathukamma kunta, BN Reddy Nagar, Hayathnagar, Rangareddy District dated: 23.12.2021.

S. No	Parameter	Unit	Results		
			21/12/300	21/12/301	21/12/360
1.	pH	--	7.10	7.82	8.48
2.	Electrical Conductivity	µS/cm	1530	1452	1361
3.	Dissolved Oxygen	mg/L	-	NIL	Nil
4.	Chemical Oxygen Demand	mg/L	361	201	212
5.	BOD 3 at 27 ⁰ C	mg/L	80	46	77
6.	Total Suspended Solids	mg/L	36	66	74
7.	Total Dissolved Solids	mg/L	1024	904	745
8.	Nitrates	mg/L	46	21	17
9.	Boron	mg/L	BDL	BDL	BDL
10.	Oil & Grease	mg/L	0.1	-	-
12.	Free Ammonia	mg/L	0.18	0.73	1.86
13.	SAR	-	2.7	2.6	2.6
14.	Total coliform	MPN/100ml	-	>1600	>1600
15.	Fecal coliform	MPN/100ml	-	130	79
CPCB water quality criteria class			-	E	E

Note: Results related to sample as received
BDL: Below Detectable Limit

CPCB Water Quality Criteria					
Parameters	A	B	C	D	E
pH	6.5 – 8.5	6.5 – 8.5	6.0 – 9.0	6.5 – 8.5	6.0 – 8.5
Electrical conductivity	-	-	-	-	Max 2250
Dissolved oxygen	6 or >6	5 or >5	4 or >4	4 or >4	-
BOD 3 at 27 ⁰ C	2 or < 2	3 or < 3	3 or < 3	-	-
Free Ammonia	-	-	-	1.2 or <1.2	-
SAR	-	-	-	-	Max 26
Boron	-	-	-	-	Max 2
Total coliform	50 or < 50	500 or < 500	5000 or < 5000	-	-

CPCB Water Quality Criteria:

A-Drinking water source without conventional treatment but after disinfection

B-Outdoor bathing (Organized)

C-Drinking water source after conventional treatment and disinfection

D-Propagation of wild life and fisheries

E-Irrigation, Industrial cooling, Controlled Waste disposal

Below E: Not meeting A, B, C, D, E criteria

From the above analysis reports, it is evident that Water sample collected from the Bathukamma kunta lake falls under E-Class as per CPCB water criteria classification, which means it can be used for irrigation, industrial cooling, control waste disposal but cannot be used for drinking, outdoor bathing and fisheries etc.

Further it is submitted that as per the report of the Irrigation department an administrative sanction for Rs. 99.00Lakhs was given by the Commissioner, GHMC for the work of "Protection & Restoration of Bathukamma Kunta, Saheb Nagar (V), Hayathnagar (M), RR Dist., to take the components like Strengthening of main bund, Construction of inlets & Outlets, Fencing around the lake boundary, removal of dumping from the lake premises, sedimentation pond to improve the water quality etc., and these works will be grounded after tendering process (Annexure – VI).

3. RECOMMENDATIONS OF THE JOINT COMMITTEE:

1. The Greater Municipal Corporation of Hyderabad (GHMC) shall take measures to prevent solid waste dump, open burning of municipal solid waste. The municipal solid waste dump yard should be removed from the lake area and installed in a safe area causing less nuisance to the surroundings.
2. The Hyderabad Metro Water Supply & Sewerage Board (HMWS&SB) / GHMC shall take measures to avoid un-treated sewage entering into the lake and also construct Interception & Diversion structure (I&D) for diversion of un-treated sewage and also construct Sewage Treatment Plant (STP) or provide any other treatment technology at the inlet for treatment & disposal of un-treated sewage into the lake so as to maintain the hydraulic load of the lake or to let only storm water during rains and divert the dry weather flow (sewage) to treat at suitable location.
3. The GHMC / irrigation department shall construct a fence all around the boundary of the lake to prevent the solid waste dumping into the lake and also trespassing of rag pickers and street animals into the lake using the funds sanctioned by the GHMC.
4. The GHMC / irrigation department shall repair the bund, Weir and the sluice gate and also construct a rock filter at the down-stream of the lake for discharge of treated water using the funds sanctioned by the GHMC.

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5. The lake is receiving very minimal runoff water from the catchment area, hence it is proposed to treat the diverted sewage and let it into the lake so as to maintain the hydraulic load of the lake.
6. The GHMC shall take up beautification, plantation in and around the lake and also along the earthen bund of the lake.
7. An NGO named M/s. Blue Drop Enviro has submitted a proposal for treatment of sewage water with phyto-remediation method for improving water quality in Bathukamma Kunta. However the proposals will be examined and update the status of implementation.

**Smt. Susheela, Tahsildar,
Revenue Dept., Hayathnagar,
(Representative of District Magistrate,
Rangareddy)**

**Smt. V. Manjula,
Executive Engineer,
Irrigation Dept. (Hydrology Div.),
(Representative of State Wetland
Authority)**

**Sri. K. Suresh Kumar,
Chief Engineer (Lakes),
GHMC, Hyderabad**

**Sri D. Krupanand,
Joint Chief Environmental Engineer,
Telangana State PCB,
Hyderabad**



Annexure - I (7)

TELANGANA STATE POLLUTION CONTROL BOARD
Paryavarana Bhavan, A-3, Industrial Estate, Sanathnagar, Hyderabad – 500018
Phone: 040 – 23887500

Lr. No. 5/NGT-Delhi/ TSPCB/Legal/2021-44

Date: 27-11-2021

// HON'BLE NGT, NEW DELHI– MOST URGENT //

To

**The Commissioner,
GHMC, Hyderabad.**

**The District Collector,
RR District.**

**The Prl. CCF & Member Convenor,
State Wetlands Authority, Hyderabad.**

**The Chief Engineer (Hydrology) & Member,
Telangana State Wetlands Authority,
Hyderabad.**



Sir / Madam,

Sub: TSPCB -- Legal -- Hon'ble NGT, New Delhi – Original Application 267 of 2021 – Tribunal on its own motion – Suo Motu Cognizance based on the petition filed by Andhra Kesari Nagar Welfare Association Vs Greater Municipal Corporation of Hyderabad – Order dated 27.10.2021 – Communicated for compliance -- Reg.

Ref: 1. OA No. 267 of 2021.
2. Hon'ble NGT Order dated 27.10.2021.
3. Prl. CCF (HoFF) & MS, Telangana State Wetland Authority Lr.No.Rc.No.3073/2019/WL-1, dated 18.11.2021.

Kind attention is invited to the subject and references cited.

It is to submit that a Suo Motu case is registered by the Consultant (Judicial), Hon'ble NGT, New Delhi based on the petition filed by Andhra Kesari Nagar Welfare Association Vs Greater Municipal Corporation of Hyderabad, which was received by mail dated 11.11.2021.

Prayer:

It is stated in the application about the damage to Bathukamma Kunta Lake at B.N.Reddy Nagar, Division of Greater Hyderabad by local residents by dumping of garbage like animal waste, plastic, house hold waste, sewerage etc. The residents of Andhra Kesari Nagar requested for immediate intervention and stop making the natural Lake as a garbage point (Dump Yard), which is health hazardous to all the residents, animals of the surrounding colonies.

The above case came up for hearing before the Hon'ble NGT on 27.10.2021 and the Hon'ble NGT ordered as follows: -

"

ORDER

1. Grievance in this application is about damage to Batukamma Kunta Lake at B.N Reddy Nagar Division of Greater Hyderabad by the local residents. Greater Hyderabad Municipal Corporation (GHMC) and other authorities are under obligation as per 'Public Trust' Doctrine to protect the lake, which is a natural resource for storage of water and maintaining micro climate, by taking

Contd...2

appropriate measures including preventing dumping of garbage. The applicant claims to have represented to the Principal Secretary, Irrigation Department, Principal Secretary, Municipal Administration, Principal Secretary, Urban Development, Chief Secretary, Telangana and the District Collector, Ranga Reddy District. The representation was forwarded by the Irrigation Department on 05.06.2020 to the Engineer in Chief, Hyderabad. Representation was also forwarded by the Collector to the Zonal Commissioner, GHMC but remedial action has not been taken.

2. We note that the issue of protection and conservation of water bodies has been dealt with inter alia by order of this Tribunal dated 18.11.2020 in Original Application No. 325/2015, Lt. Col. Sarvadaman Singh Oberoi v. Union of India & Ors., and following directions have been issued:

"22. Accordingly, we dispose of this application with following directions:

(i) All States/UTs may forthwith designate a nodal agency for restoration of water bodies, wherever no such agency has so far been so designated.

(ii) Under oversight of the Chief Secretaries of the States/UTs, the designated nodal agency may

(a). Hold its meeting not later than 31.1.2021 to take stock of the situation and plan further steps, including directions to District authorities for further course of action upto Panchayat levels and to evolve further monitoring mechanism as well as Grievance Redressal Mechanism (GRM).

(b). Submit periodical reports to the CPCB/Secretary Jal Shakti, Government of India. First such report may be furnished by 28.02.2021.

(iii) The CMC for monitoring remediation of 351 polluted river stretches, headed by the Secretary, MoJS may monitor the steps for restoration of water bodies by all the States periodically, atleast thrice in a year. First such monitoring may take place by 31.3.2021.

(iv) The CMC may give its action reports to this Tribunal in OA 673/2018 and first such report may be furnished preferably by 30.4.2021 by e-mail."

3. The allegations in the application show serious violations of environmental norms. Thus, we consider it appropriate to direct a joint Committee of the

Telangana State PCB, District Magistrate, Ranga Reddy District, GHMC and the State Wetland Authority to look into the grievance and take remedial action, following due process of law. The joint Committee may undertake visit to the site, interact with the stakeholders to ascertain facts and take remedial action following due process of law. The nodal agency will be the State PCB for coordination and compliance.

4. An action taken report may be filed within two months before the Southern Bench, NGT by email at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.

A copy of this order along with a copy of the complaint be forwarded to the Telangana State PCB, District Magistrate, Ranga Reddy District and Wetland Authority by email for compliance.

The record of the matter may be forwarded to the Southern Bench, NGT for further action.

List for further consideration on 22.02.2022 before the Southern Bench, NGT".

The copy of the Hon'ble NGT Order dated 27.10.2021 is enclosed for kind information.

It is to submit that the Hon'ble NGT vide above Order appointed a Joint Committee comprising of following: -

- 1) Telangana State PCB,
- 2) District Magistrate, Rangareddy District,
- 3) Commissioner, GHMC and
- 4) State Wetlands Authority

The TSPCB is made as Nodal Agency for coordination and also for providing necessary logistics for this purpose.

The Hon'ble NGT directed the Joint Committee (to look into the grievance, visit the site, interact with the stakeholders to ascertain facts and take remedial action and submit Action Taken Report within two months before the Hon'ble NGT, Chennai.)

(The Hon'ble NGT, New Delhi transferred the case to Hon'ble NGT, Chennai and posted for consideration of report of the Joint Committee on 22.02.2022.)

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Sri. D. Krupanand, Joint Chief Environmental Engineer, Zonal Office, Hyderabad [Cell No. 9866776706, e-mail: jcee-zhyd-tspcb@telangana.gov.in] is nominated as representative of TSPCB for the Joint Committee.

The case is posted for hearing on 22.02.2022.

The Prl. Chief Conservator of Forest (HoFF) & Member Secretary, Telangana State Wetlands Authority, Hyderabad vide reference 3rd cited informed that the Chief Engineer (Hydrology), who is a member of the TSWLA was requested to nominate an Officer from his office as a representative of the TSWLA to the Joint Committee.

You are requested to kindly communicate the details of the nomination from your Department to the Board at the earliest, so that the Joint Committee may carryout its proceedings.

This is for information and necessary compliance as per the directions of the Hon'ble NGT.

Yours faithfully,
Sd/-
MEMBER SECRETARY

Encl: As above.

Copy submitted to:

1. The Spl. Chief Secretary, MA&UD Dept., Govt of Telangana for information and necessary action.
2. The Spl. Chief Secretary, I&CAD Dept., Govt of Telangana for information and necessary action.
3. The Spl. Chief Secretary, EFS&T Dept., Govt of Telangana for information and necessary action.

Copy to:

1. The Chief Engineer (Minor Irrigation), I&CAD Dept., Govt of Telangana for information and necessary action.
2. Sri.D.Krupanand, Joint Chief Environmental Engineer, Zonal Office, Hyderabad for information and necessary action.
3. The JCEE, ZO, Hyderabad for information and necessary action.
4. The SEE (FAC), Task Force, Board Office, Hyderabad for information and necessary action.
5. The EE, RO, RR-I for information and necessary action.

// T.C.F.B.O //

M. Reddy

**JOINT CHIEF ENVIRONMENTAL ENGINEER-II,
M. Reddy TSPCB, HEAD OFFICE, HYD.**

Annexure-II

698

11

GOVERNMENT OF TELANGANA FOREST DEPARTMENT



From
Smt. R.Sobha, I.F.S.,
Prl. Chief Conservator of Forests (HoFF)&
Chief Wildlife Warden, Member Secretary,
Telangana State Wetland Authority,
Aranya Bhavan, Hyderabad

To
The Member Secretary,
Telangana State Pollution Control Board,
Paryavarana Bhavan, A-3, Industrial Estate,
Sanathnagar,
Hyderabad - 500018.



Re. No.3073/2019/WL-1, Dt:27.12.2021.

Sir/ Madam,

Sub: - TSFD - WL - Wetlands - Hon'ble NGT, Southern Bench, O.A. No.233 of 2021 (SZ) - Order passed by Hon'ble NGT, Southern Zone on 21.12.2021 Constitution of a Joint Committee - Request to expedite the field visit and submit a report on the findings to the Hon'ble NGT, Southern Bench before 28.01.2022 - Regarding.

Ref: - Orders passed by Hon'ble NGT, Southern Zone, Chennai in OA No.233 of 2021 (SZ) on 21.12.2021.

In the reference cited, the Hon'ble NGT, Southern Bench, Chennai has passed Orders (copy enclosed) in OA No.233/2021 (SZ) on 21.12.2021 in Andhra Kesari Nagar Welfare Association versus Greater Municipal Corporation of Hyderabad regarding damage to Bathukammakunta lake at B.N.Reddy Nagar, Hyderabad.

The order passed by Hon'ble NGT, Southern Bench reads as under:

2. Though notice was served on the 4th Respondent, there was no appearance for them. However, we feel that one more opportunity can be given to them to make their appearance and file their reply statement.
3. In the meantime, the Joint Committee is also directed to submit the report to this Tribunal on or before 28.01.2022 by e-filing in the form Searchable PDF/OCR Supportable PDF and not in the form of Image PDF and also by e-mail, if e-filing is not possible and produce necessary hard copies.
5. For appearance of 4th Respondent, completion of pleadings and also for consideration of report, post on 28.01.2022.

In this regard, the Member Secretary, Telangana State Pollution Control Board is requested to expedite the field visit of the Joint Committee and submit a report to Tribunal on or before 28.01.2022 since TSPCB is the Nodal Agency to coordinate with the Joint Committee.

IC-0225-1A
(12)

:: 02 ::

Please treat this as most Urgent as it is a NGT matter.

Encl : As above.

Yours faithfully,
Sd/- R.Sobha,
Prl. Chief Conservator of Forests (HoFF)
& Chief Wildlife Warden.

Copy to Sri D. Krupanand, Joint Chief Environmental Engineer, Zonal Office, Hyderabad
[Cell No. 9866776706, e-mail: jcee-zhyd-tspcb@telangana.gov.in] for information and
necessary action.

Copy to the Smt.V.Manjula, Executive Engineer-II, Hydrology unit, O/o. the Engineer-in-
Chief (General), Irrigation & CAD Department, E-mail: cehydrology.ts@gmil.com for
information and necessary action.

Copy to the Commissioner, GHMC, CC Complex, Tank Bund Road, Lower Tank Bund,
Hyderabad: 500063, E-mail : commissioner-ghmc@gov.in who is Respondent no. 4 for
information and necessary action.

Copy to the District Collector, Rangareddy, E-mail : collector_rr@telangana.gov.in for
information and necessary action.

Copy to the PS to Hon'ble Minister for Forests (Chairman of TSWLA) for favour of
information.

// True Copy //


for Prl. Chief Conservator of Forests.

Annexure - III

STATEMENT SHWOING THE DETAILS OF BATHUKAMMA KUNTA LAKE SITUATED AT SAHEB NAGAR KALAN VILLAGE OF HAYATHNAGAR MANDAL		
Sl. No.	Information Sought	Information Furnished
1	Total extent of the lake	As per the Revenue Records the land in Sy.No.234 admeasuring Ac.9-31 Gts situated at Saheb Nagar Kalan Village. Out of the total extent an extent of Ac.4-20 Gts is covered by Bathukamma Kunta. The remaining land admeasuring Ac.5-11 Gts is covered by Pochamma Temple, Road, Sub-Station, Houses etc.,
2	The total quantity of inflow into the lake from the catchment area	The information may be sought from the Irrigation Authorities
3	No. of sluice gates to the lake and its operational status	
4	Measures taken to prevent municipal solid waste, animal waste, plastic etc., and control measure taken for odour nuisance	The necessary measures will be taken by the Municipal Authorities, as such the same may be obtained from the Municipal Department
5	Proposal for beautification, fencing and plantation in and around the lake	
6	Measures taken to prevent Municipal Solid Waste (MSW) dumping within the lake	


 TAHSILDAR
 HAYATHNAGAR MANDAL
 Tahsildar
 Hayathnagar Mandal
 Ranga Reddy Dist.T.S.

III - 1000000 A

Annexure -IV (14)



Municipal solid waste dump at Bathukamma Kunta Lake FTL (Before cleaning)

15



Municipal solid waste dump at Bathukamma Kunta Lake FTL (Before cleaning)

16



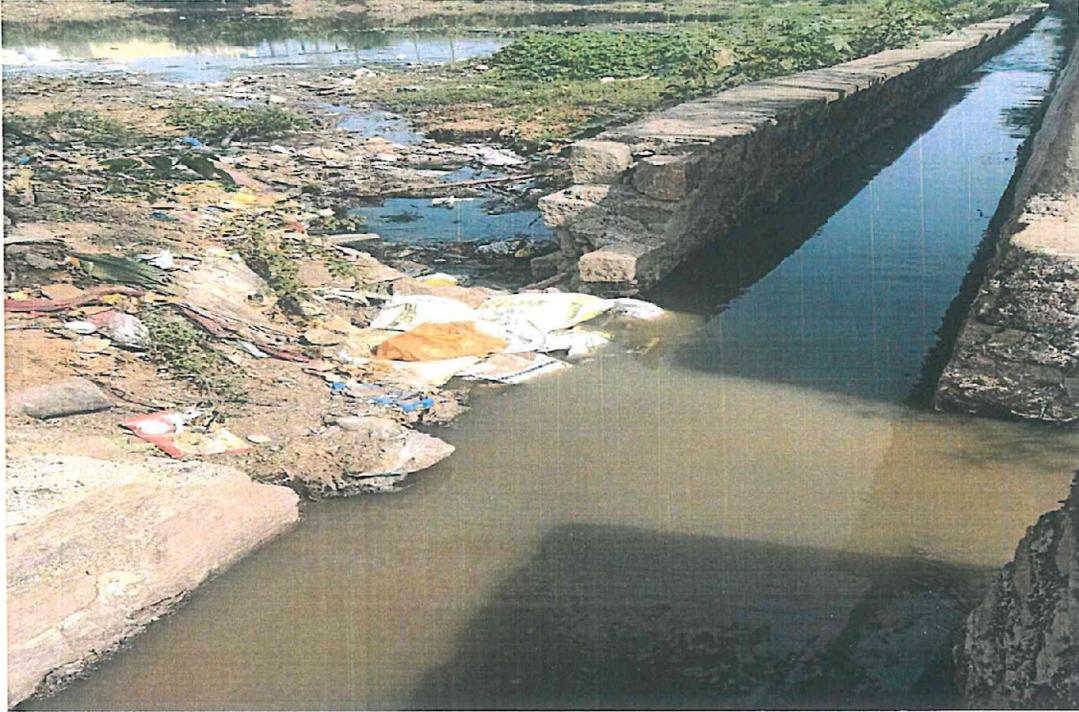
Lake view of Bathukamma Kunta

17



Open burning at Bathukamma Kunta Lake FTL on 21.12.2021

18



Damaged drainage , Raw sewage water entering into the lake. Closed temporary with sand filled gunny bags on 21.12.2021

19



Damaged drainage, closed temporary with sand on 21.12.2021

20



Bathukamma Kunta Lake on 23.12.2021



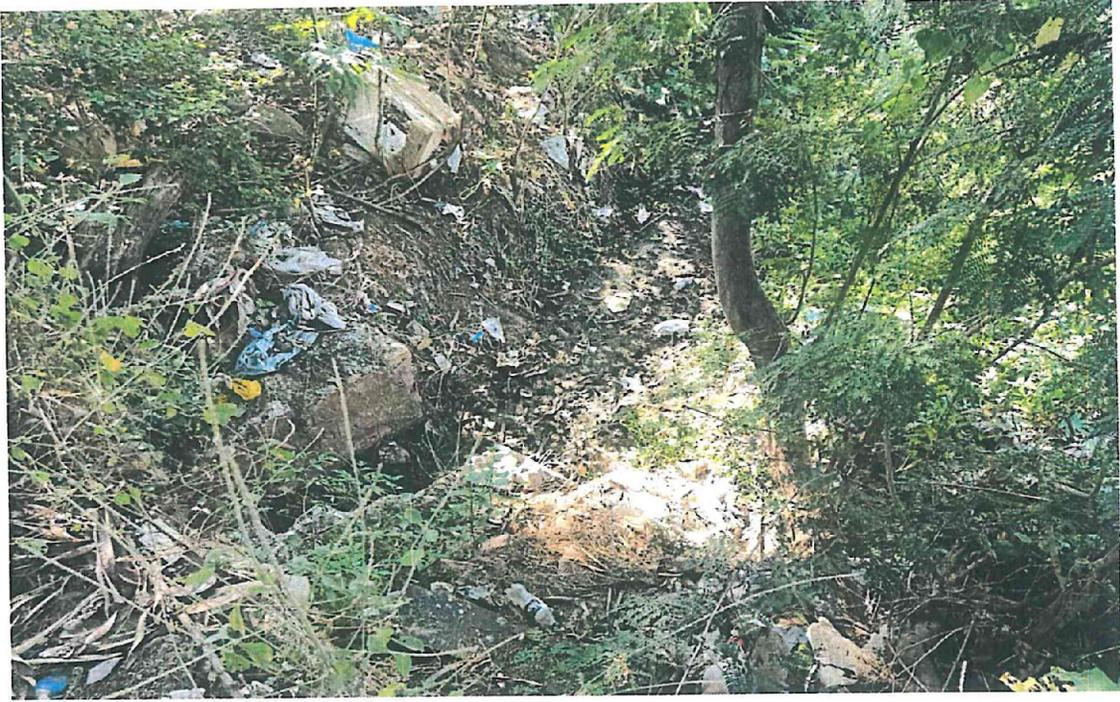
Bathukamma Kunta Lake on 23.12.2021



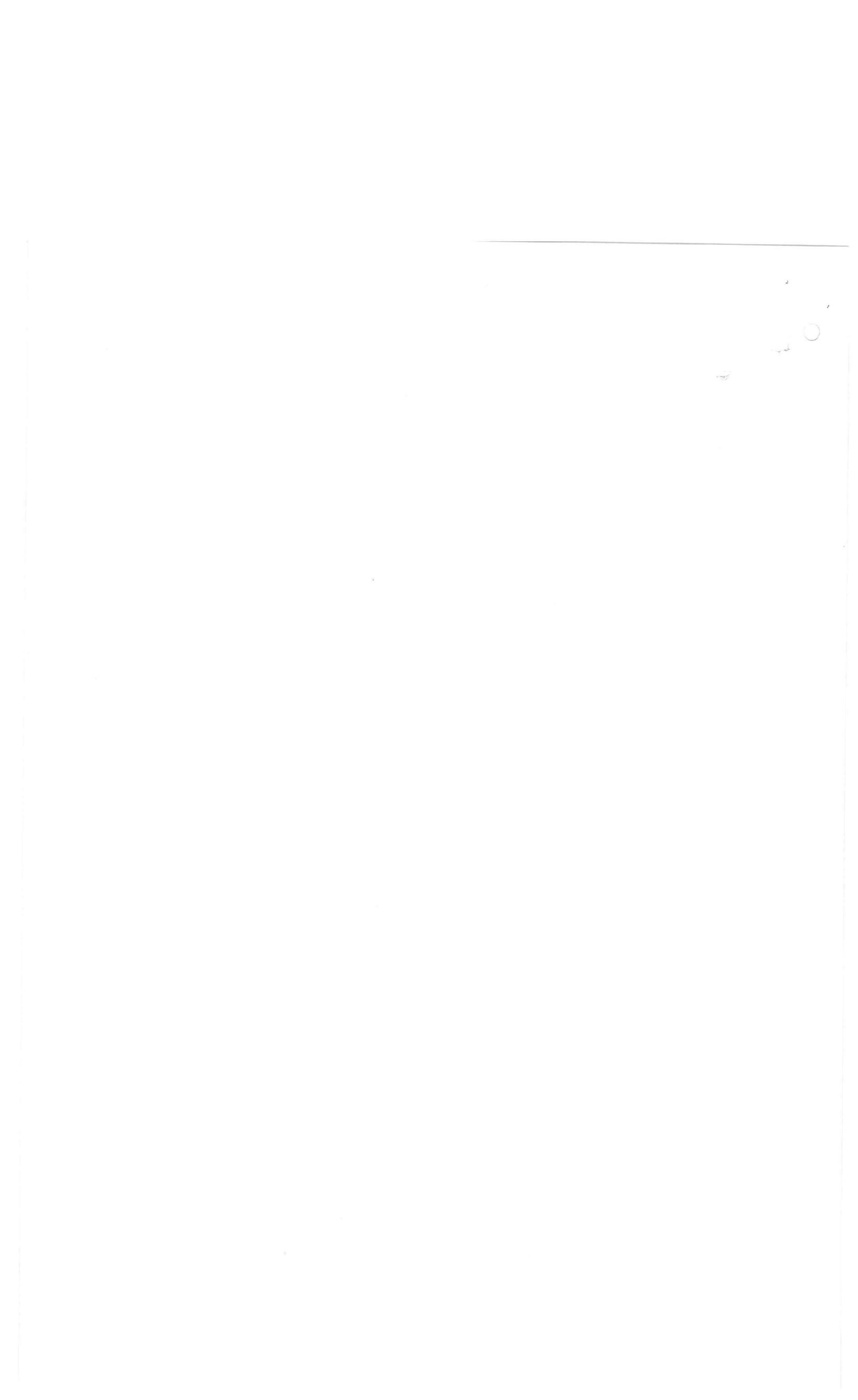
Damaged drainage closed permanently by drainage wall on 23.12.2021



Lake Sluice of Bathukamma Kunta which is south east corner to lake on 23.12.2021



Lake Sluice of Bathukamma Kunta which is south east corner to lake on 23.12.2021





Municipal solid waste cleaning at Bathukamma kunta lake by GHMC team on 23.12.2021



Joint Committee Inspection at Bathukamma kunta lake on 23.12.2021

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2
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27



Municipal solid waste dump at Bathukamma Kunta Lake FTL (After cleaning by GHMC) on 05.01.2022

28



Bathukamma Kunta Lake status on 05.01.2022

29



Bathukamma Kunta Lake status on 08.02.2022



Municipal solid waste dump at Bathukamma Kunta Lake FTL (After cleaning by GHMC) on 08.02.2022



CENTRAL LABORATORY

Analysis Report

Reg. No. SR/05/TSPCB/HO/R00/LAB/2021/2112300-2112301
Collected on: 20/12/2021
Test method: Standard Methods of APHA, 23rd Edition
Issue date: 27/12/2021

Collected by: EE, RO, RR-I
Received on: 20/12/2021
Quantity of the sample: 1 Ltr. sample each
Page No.: 1 of 1

Source: Bathukamma kunta

Sample code : Sample details / collection point
21/12/300 - Raw sewage collected which is joining into Bathukamma kunta lake, BN Reddy Nagar, Hayathnagar, Rangareddy District
21/12/301 - Sample collected from Bathukamma kunta, BN Reddy Nagar, Hayathnagar, Rangareddy District

Parameters	Unit	Results	
		21/12/300	21/12/301
pH	-	7.10	7.82
Electrical conductivity	µS/cm	1530	1452
Dissolved oxygen	mg/L	-	Nil
Chemical Oxygen Demand	mg/L	361	201
BOD 3 at 27°C	mg/L	80	46
Total Suspended Solids	mg/L	36	66
Total Dissolved Solids	mg/L	1024	904
Nitrates	mg/L	46	21
Boron	mg/L	BDL	BDL
Oil & Grease	mg/L	0.1	-
CPCB water quality criteria class		-	E

Note: Results related to sample as received.
BDL: Below Detectable Limit

CPCB Water Quality Criteria					
Parameters	A	B	C	D	E
pH	6.5 - 8.5	6.5 - 8.5	6.0 - 9.0	6.5 - 8.5	6.0 - 8.5
Electrical conductivity	-	-	-	-	Max 2250
Dissolved oxygen	6 or >6	5 or >5	4 or >4	4 or >4	-
BOD 3 at 27°C	2 or <2	3 or <3	3 or <3	-	-
Free Ammonia	-	-	-	1.2 or <1.2	-
SAR	-	-	-	-	Max 26
Boron	-	-	-	-	Max 2
Total coliform	50 or < 50	500 or < 500	5000 or < 5000	-	-

CPCB Water Quality Criteria:

- A-Drinking Water Source without conventional treatment but after disinfection
B-Outdoor bathing (Organised)
C-Drinking water source after conventional treatment and disinfection
D-Propagation of Wild life and Fisheries
E-Irrigation, Industrial Cooling, Controlled Waste disposal
Below E - Not meeting A, B, C, D, E criteria.

Amritha Marudh
Joint Chief Environmental Scientist



CENTRAL LABORATORY

Analysis Report

Reg. No. SR/05/TSPCB/HO/R00/LAB/2021/2112300-2112301
Collected on: 20/12/2021
Test method: Standard Methods of APHA, 23rd Edition
Issue date: 27/12/2021

Collected by: EE, RO, RR-I
Received on: 20/12/2021
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Source: Bathukamma kunta

Sample code : Sample details / collection point
21/12/300 - Raw sewage collected which is joining into Bathukamma kunta lake, BN Reddy Nagar, Hayathnagar, Rangareddy District
21/12/301 - Sample collected from Bathukamma kunta, BN Reddy Nagar, Hayathnagar, Rangareddy District

Parameters	Unit	Results	
		21/12/300	21/12/301
Free Ammonia	mg/L	0.18	0.73
SAR	-	2.7	2.6
Total coliform	MPN/100ml	-	>1600
Fecal coliform	MPN/100ml	-	130
CPCB water quality criteria class		-	E

Note: Results related to sample as received.
BDL: Below Detectable Limit

CPCB Water Quality Criteria					
Parameters	A	B	C	D	E
pH	6.5 – 8.5	6.5 – 8.5	6.0 – 9.0	6.5 – 8.5	6.0 – 8.5
Electrical conductivity	-	-	-	-	Max 2250
Dissolved oxygen	6 or >6	5 or >5	4 or >4	4 or >4	-
BOD 3 at 27°C	2 or <2	3 or <3	3 or <3	-	-
Free Ammonia	-	-	-	1.2 or <1.2	-
SAR	-	-	-	-	Max 26
Boron	-	-	-	-	Max 2
Total coliform	50 or < 50	500 or < 500	5000 or < 5000	-	-

CPCB Water Quality Criteria:

- A-Drinking Water Source without conventional treatment but after disinfection
- B-Outdoor bathing (Organised)
- C-Drinking water source after conventional treatment and disinfection
- D-Propagation of Wild life and Fisheries
- E-Irrigation, Industrial Cooling, Controlled Waste disposal
- Below E – Not meeting A, B, C, D, E criteria.

Joint Chief Environmental Scientist

2
3



CENTRAL LABORATORY

Analysis Report

Reg. No.SR/05/TSPCB/HO/R00/LAB/2021/2112360
Collected on: 23/12/2021
Test method: Standard Methods of APHA, 23rd Edition
Issue date: 30/12/2021

Collected by: EE, RO, RR-I
Received on: 23/12/2021
Quantity of the sample: 1 Ltr. sample each
Page No.: 1 of 1

Source: Bathukamma kunta

Sample code : Sample details / collection point

21/12/360 - Sample collected from Bathukamma kunta, BN Reddy Nagar, Hayathnagar, Rangareddy District

Parameters	Unit	Results
		21/12/360
pH	-	8.48
Electrical conductivity	µS/cm	1361
Dissolved oxygen	mg/L	Nil
Chemical Oxygen Demand	mg/L	212
BOD 3 at 27°C	mg/L	77
Total Suspended Solids	mg/L	74
Total Dissolved Solids	mg/L	745
Nitrates	mg/L	17
Boron	mg/L	BDL
CPCB water quality criteria class		E

Note: Results related to sample as received.
BDL: Below Detectable Limit

CPCB Water Quality Criteria					
Parameters	A	B	C	D	E
pH	6.5 – 8.5	6.5 – 8.5	6.0 – 9.0	6.5 – 8.5	6.0 – 8.5
Electrical conductivity	-	-	-	-	Max 2250
Dissolved oxygen	6 or >6	5 or >5	4 or >4	4 or >4	-
BOD 3 at 27°C	2 or <2	3 or <3	3 or <3	-	-
Free Ammonia	-	-	-	1.2 or <1.2	-
SAR	-	-	-	-	Max 26
Boron	-	-	-	-	Max 2
Total coliform	50 or < 50	500 or < 500	5000 or < 5000	-	-

CPCB Water Quality Criteria:

- A-Drinking Water Source without conventional treatment but after disinfection
- B-Outdoor bathing (Organised)
- C-Drinking water source after conventional treatment and disinfection
- D-Propagation of Wild life and Fisheries
- E-Irrigation, Industrial Cooling, Controlled Waste disposal
- Below E – Not meeting A, B, C, D, E criteria.

Aravind Kumar
Joint Chief Environmental Scientist



CENTRAL LABORATORY

Analysis Report

Reg. No. SR/05/TSPCB/HO/R00/LAB/2021/2112360
Collected on: 23/12/2021
Test method: Standard Methods of APHA, 23rd Edition
Issue date: 30/12/2021

Collected by: EE, RO, RR-I
Received on: 23/12/2021
Quantity of the sample: 1 Ltr. sample each
Page No.: 1 of 1

Source: Bathukamma kunta

Sample code : Sample details / collection point

21/12/360 - Sample collected from Bathukamma kunta, BN Reddy Nagar, Hayathnagar, Rangareddy District

Parameters	Unit	Results
		21/12/360
Free Ammonia	mg/L	1.86
SAR	-	2.6
Total coliform	MPN/100ml	>1600
Fecal coliform	MPN/100ml	79
CPCB water quality criteria class		E

Note: Results related to sample as received.
BDL: Below Detectable Limit

CPCB Water Quality Criteria					
Parameters	A	B	C	D	E
pH	6.5 – 8.5	6.5 – 8.5	6.0 – 9.0	6.5 – 8.5	6.0 – 8.5
Electrical conductivity	-	-	-	-	Max 2250
Dissolved oxygen	6 or >6	5 or >5	4 or >4	4 or >4	-
BOD 3 at 27°C	2 or <2	3 or <3	3 or <3	-	-
Free Ammonia	-	-	-	1.2 or <1.2	-
SAR	-	-	-	-	Max 26
Boron	-	-	-	-	Max 2
Total coliform	50 or < 50	500 or < 500	5000 or < 5000	-	-

CPCB Water Quality Criteria:

A-Drinking Water Source without conventional treatment but after disinfection

B-Outdoor bathing (Organised)

C-Drinking water source after conventional treatment and disinfection

D-Propagation of Wild life and Fisheries

E-Irrigation, Industrial Cooling, Controlled Waste disposal

Below E – Not meeting A, B, C, D, E criteria.


Joint Chief Environmental Scientist

GOVERNMENT OF TELANGANA
IRRIGATION & CAD DEPARTMENT

From
Sri A.Narayana, B.Tech.,
Executive Engineer,
North Tanks Division,
Buddha Bhavan, 3rd Floor,
Secunderabad.

To
The Chief Engineer,
Housing & Lakes,
GHMC

Lr.No.EE/NTD/DEE/SD-2/2022/ 98

Dt. 28 .01.2022.

Sir,

Sub: - GHMC – Lakes – TSPCB – Hon'ble NGT, New Delhi – Original Application 267 of 2021 Tribunal on its own motion – Suo Motu Cognizance based on the petition filed by Andhra Kesari Nagar Welfare Association Vs Greater Municipal Corporation of Hyderabad – Submission of detailed report – Reg.

Ref: - 1. O.A.No. 267 of 2021..
2. Hon'ble NGT Orders Dt. 27.10.2021 & 26.11.2021.
3. TSPCB Lr.No. 5/NGT-Delshi/TSPCB/Legal/2021-44, Dt.27.11.2021 addressed to Commissioner, GHMC.
4. T.O. EE-/NTD Lr.No.DEE-2/NTD/FDR/2021/333,Dt.08.12.2021 addressed to GHMC and Revenue officials.
5. Joint Committee inspection of Bathukamma Kunta on dt.23.12.2021.
6. Commissioner, GHMC Administrative sanction orders vide e-office File No. ENG P/WB/LKS/NW/0086/2021 EE NTD 29.12.2021.

* * * * *

I invite kind attention the reference cited, wherein it was requested to communicate the detailed report with regard to damage of Bathukamma Kunta lake near B.N.Reddy Nagar Division of Greater Municipal Corporation of Hyderabad by local residents by dumping of garbage like animal waste, sewerage etc, the residents of Andra Kesari Nagar Welfare Association requested for immediate attention and stop making the natural lake as garbage point which health hazardous to all the residents, animals of the surrounding colonies.

In this regard it is to submit that Bathukamma Kunta situated at Shebnagar village, Hayathnagar Mandal, Ranga Reddy District is a notified tank within GHMC limits having an ID No. 1963 and demarcated the Full Tank Level (FTL) boundary survey in the year 2013 and arrived to an extent of 5.00 Acres, which attracts 9meters buffer zone from FTL boundary. The FTL boundary map of this lake was preliminary notified by Lake Protection Committee, HMDA on Dt. 06.03.2014 on HMDA website for general public domain and the final notification is yet to be notified.

36

Silent features of lake:-

1. Name of the Tank	:	Bathukamma Kunta
2. Location	:	Sahebnagar, Hayathnagar (M), R R Dist.,
3. FTL Area	:	5.00 Acres
4. FTL Level	:	+96.70M
5. Bund Length	:	252.0M
6. FTL Perimeter	:	595.0M
7. No.of Sluice	:	1No.

This lake is fed with self catchment drains and the surplus water of this lake is joining in to downstream tank (i.e. Kummari Kunta). As per the FTL boundary this lake is not having any encroachments within FTL limits except a temple along with a kacha road towards western side of the lake. Previously the surrounding residents are being used the lake premises to stock garbage dumper placer / refuse compacter bins for house hold sewage. GHMC has removed all the garbage placer / refuse compacter bins from the lake premises and cleaning the lake premises time to time. At present there is no garbage point available in lake premises as alleged by the petitioner. Further to protect the lake from sewage entry, GHMC has taken steps to divert the sewage from lake by constructing as open sewer drain towards downstream of lake and also erected fencing towards southern side to control dumping debris into lake premises and its drain.

However, it was requested the concerned Dy. Commissioner, GHMC for removal of debris dumping with in FTL premises and also requested to close the existing kachha road passing from the lake premises. As per the statement of Tahsildar, Hayathnagar (M), RR District the extent of Bathukamma Kunta Ac.4-20Gts is covered in Sy.No. 234 of Sahebnagar Kalan (V) and remaining area Ac.5-11Gts is covered with Pochamma Temple, Substation, Houses, Road etc and requested the Municipal authorities to take necessary measures for lake protection. (copy enclosed)

Further, it is submitted that an Administrative sanction accorded for Rs.99.00 Lakhs for the work of "Protection and restoration of Bathukamma Kunta, Sahebnagar(V), Hayathnagar (M) RR District" by the Commissioner , GHMC vide reference 6th cited. The work is taken up with the following provisions.

a. Strengthening of main Bund

- The existing main bund is having heavy bushes and not having width and depths as per standards. Hence it is proposed to strengthen the main bund with homogeneous soils along with stone pitching.

b. Constructions of Inlets & Outlets

- The existing inlet is allowing the combined sewage and storm water into the lake and requires a trash collecting guard along with an I&D structure for balancing the lake.
- There is no outlet available for this lake. Hence, it is proposed a new CC weir outlet along with abutments and returns as per maximum flood discharge. The existing sluice is dilapidated condition without controlling arrangements. Hence, it is proposed restoration of sluice along with controlling arrangements.

c. Fencing around the lake boundary.

- The existing fencing is only erected towards Southern side of lake boundary and other sides there is no fencing available. Due to which the dumping of illegal garbage in the lake premises is happened. Hence, it is proposed to erect the fencing for the entire lake boundary, so that the garbage dumping will be controlled and the lake area will be protected.

d. Removal of dumping from lake premises.

- The 10 to 15% of the lake area is filled with dumping of debris from the years using existing kacha road is passing from the lake premises. Due to which the lake water spread area is decreased. Hence, it is proposed to removal of all debris dumping along with partial de-silting at required depths to restore the water spread area and volume of Bathukamma Kunta.

e. Sedimentation Pond for improvement of water quality.

- This lake is fed with self catchment with combined sewer system and it is essential to treat the inlet water for balance the lake. Hence, it is proposed a sedimentation pond across the inlet with rock fill embankment so as to trap the sediments from the inlet water. This Sedimentation pond will be maintained time to time for easy maintenance.

(38)

With the above said provisions, the Bathukamma Kunta will be completely protected and restored. This work will be grounded after tendering process and will be completed before commencement of monsoon. The Joint Committee consisting of TSPCB, GHMC, Revenue and Irrigation officials have inspected the lake on 23.12.2021 in respect of Hon'ble NGT Case O.A.No.267 of 2021.

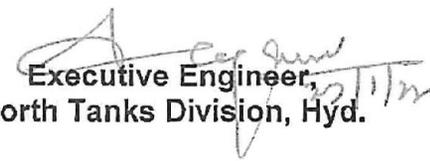
- Encl:-
- 1.FTL Map
 2. Administrative sanction.
 3. Tahsildar, Hayathnagar(M) statement.
 4. Irrigation letter.

Yours faithfully,

Sd/-

**Executive Engineer,
North Tanks Division**

1. Copy submitted to JCEE, TSPCB, ZO-Hyderabad for favour of kind information and necessary action.
2. Copy submitted to the Superintending Engineer, HL&WBMC for favour of kin information.


**Executive Engineer,
North Tanks Division, Hyd.**

27/1/22

(39)

Note Submitted

Sub:- GHMC - Lakes- LB Nagar Zone- Submission of Estimate for Protection and Restoration of Bathukamma Kunta, Saheb Nagar (V), Hayathnagar (M), R.R. District - Administrative Sanction- Requested- Reg.

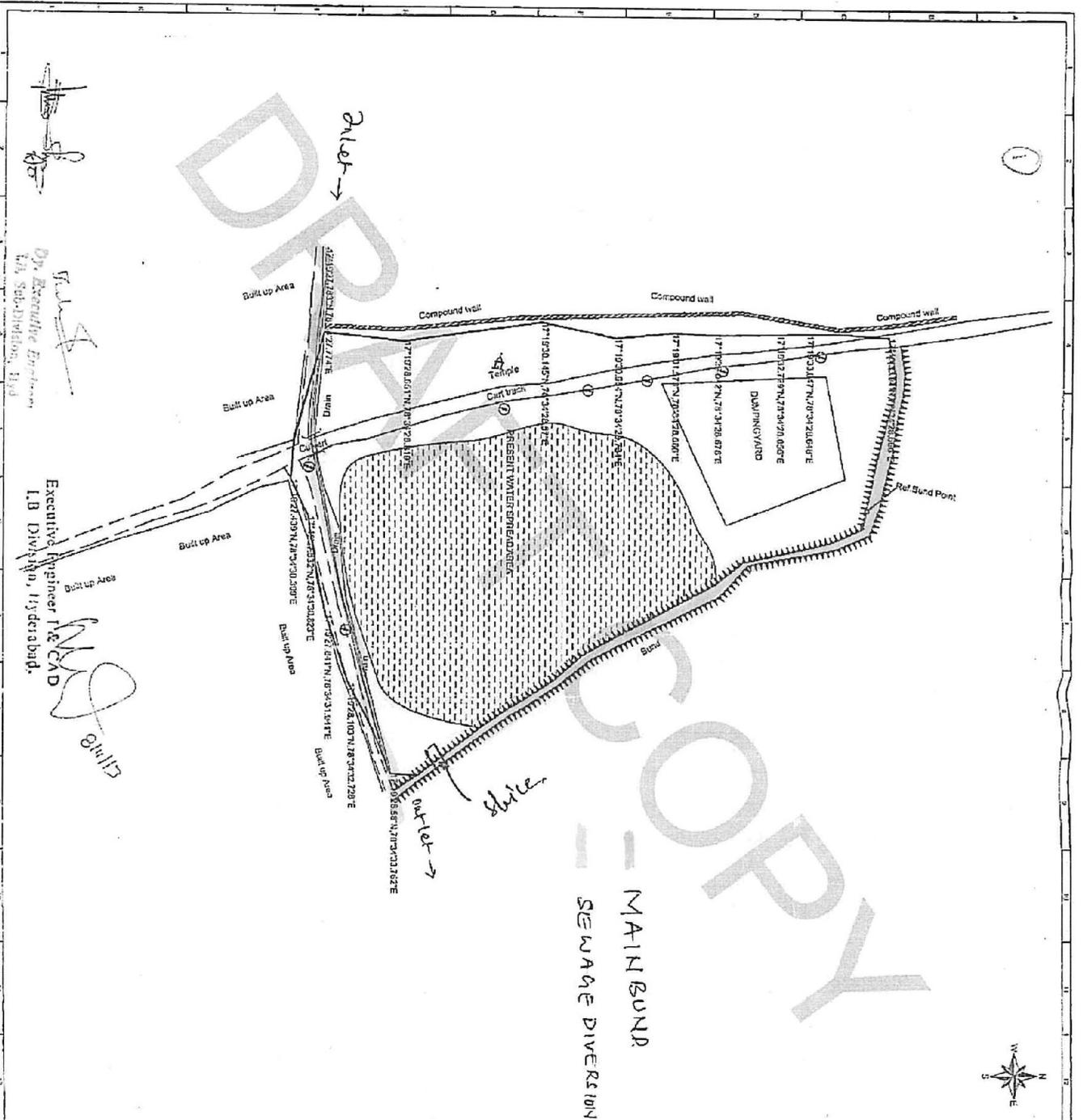
Ref:- Hon'ble NGT Orders Dated 26-11-2021 in OA No.267 of 2021.

&&&

1. It is to submit that Bathukamma Kunta is a notified tank within GHMC limits near BN Reddy Nagar at Saheb Nagar (V), Hayathnagar (M), R.R. District in LB Nagar zone of GHMC. The FTL area of this tank is 5.0 Acres.
2. Further it is to submit that this lake is not having any encroachments within FTL except a temple and a Kachha Road. To protect this lake the GHMC Maintenance Wing has diverted the sewage and entering into this lake and also erected fencing towards Southern side of lake. Further, it is to submit that due to openings towards existing Kachha road the debris are being dumped in the lake premises and the lake area is getting filled up.
3. In this regard it is to submit that the surrounding residential welfare associations are requested to protect this tank so as to storage the water at FTL. Further, the Andhrakesari Nagar Welfare Association has filed a case in Hon'ble NGT vide O.A.No. 267/2021 for protection and restore the Bathukamma Kunta lake.
4. Further it is submitted that the Hon'ble NGT appointed a joint committee consisting of TSPCB, District Collector Ranga Reddy, GHMC and the State Wetland Authority and directed to visit and interact to the stake holders to ascertain the facts and take remedial action plan duly following due process of law.
5. In this regard the site was inspected and observed that the sewage diversion is in good condition except some repairs and

HD
Stamp
3/01/2022

40



Dr. Executive Engineer
L.B. Subrahmanyan, IAS

Executive Engineer I & CAD
L.B. Divakaran, Hyderabad.



NOTES:
1. ALL LEVELS ARE IN METRES.
2. DO NOT SCALE THE DRAWING.

LEGEND:

- ▲ FULL TANK LEVEL (FTL)
- △ EXISTING FTL PILLAR
- TOE LINE
- GPS CONTROL POINTS
- ROUND TOP
- BT ROAD
- CART TRACK
- ROCK / BOLLERS
- CHURCH / TEMPLE / MOSQUE
- TOMB / CHIMNEY / GRASS
- BORE WELL POINT
- ELECTRICAL POLE
- TRANSFORMER
- H-TOWER
- WELL
- WATER SWAMP
- BUILDINGS
- COMPOUND WALL
- INLET or OUTLET
- TRIBE
- CULVERT
- DRAIN or STREAM
- FENCING
- RAILWAY TRACK
- VILLAGE BOUNDARY

- LAKE DETAILS:
- 1. WATER SPREAD AREA (F.T.L.) : 2.500 Hec
 - 2. AREA COVERED UNDER SURVEY : 5.000 Acres (59.1 Hec)
 - 3. WATER LEVEL : +52.200m
 - 4. FULL TANK LEVEL (FTL) : +65.200m (1.5m Below Avg. Damel Top)
 - 5. FULL TANK LEVEL PERIMETER : 555.000m
 - 6. BOUND LENGTH : 252.000m
 - 7. DATE OF SURVEY : 11.02.13

Rev.	Desc.	Date	Signature
01	Draw Copy		

Client: **hmda** HYDERABAD METROPOLITAN DEVELOPMENT AUTHORITY

Project: SURVEY OF LAKES IN HMDA AREA

Title: PLAN OF BHATAKAMMA KUNTTA (ID-1963) SAHIBNAGAR VILLAGE HAYATHNAGAR MANDAL

Consultants: **darvee associates**
 darvee associates & consultants (P) Ltd.
 Plot No. 45, 46, 47, 48, 49, 50, 51, 52, 53, 54, 55, 56, 57, 58, 59, 60, 61, 62, 63, 64, 65, 66, 67, 68, 69, 70, 71, 72, 73, 74, 75, 76, 77, 78, 79, 80, 81, 82, 83, 84, 85, 86, 87, 88, 89, 90, 91, 92, 93, 94, 95, 96, 97, 98, 99, 100, 101, 102, 103, 104, 105, 106, 107, 108, 109, 110, 111, 112, 113, 114, 115, 116, 117, 118, 119, 120, 121, 122, 123, 124, 125, 126, 127, 128, 129, 130, 131, 132, 133, 134, 135, 136, 137, 138, 139, 140, 141, 142, 143, 144, 145, 146, 147, 148, 149, 150, 151, 152, 153, 154, 155, 156, 157, 158, 159, 160, 161, 162, 163, 164, 165, 166, 167, 168, 169, 170, 171, 172, 173, 174, 175, 176, 177, 178, 179, 180, 181, 182, 183, 184, 185, 186, 187, 188, 189, 190, 191, 192, 193, 194, 195, 196, 197, 198, 199, 200, 201, 202, 203, 204, 205, 206, 207, 208, 209, 210, 211, 212, 213, 214, 215, 216, 217, 218, 219, 220, 221, 222, 223, 224, 225, 226, 227, 228, 229, 230, 231, 232, 233, 234, 235, 236, 237, 238, 239, 240, 241, 242, 243, 244, 245, 246, 247, 248, 249, 250, 251, 252, 253, 254, 255, 256, 257, 258, 259, 260, 261, 262, 263, 264, 265, 266, 267, 268, 269, 270, 271, 272, 273, 274, 275, 276, 277, 278, 279, 280, 281, 282, 283, 284, 285, 286, 287, 288, 289, 290, 291, 292, 293, 294, 295, 296, 297, 298, 299, 300, 301, 302, 303, 304, 305, 306, 307, 308, 309, 310, 311, 312, 313, 314, 315, 316, 317, 318, 319, 320, 321, 322, 323, 324, 325, 326, 327, 328, 329, 330, 331, 332, 333, 334, 335, 336, 337, 338, 339, 340, 341, 342, 343, 344, 345, 346, 347, 348, 349, 350, 351, 352, 353, 354, 355, 356, 357, 358, 359, 360, 361, 362, 363, 364, 365, 366, 367, 368, 369, 370, 371, 372, 373, 374, 375, 376, 377, 378, 379, 380, 381, 382, 383, 384, 385, 386, 387, 388, 389, 390, 391, 392, 393, 394, 395, 396, 397, 398, 399, 400, 401, 402, 403, 404, 405, 406, 407, 408, 409, 410, 411, 412, 413, 414, 415, 416, 417, 418, 419, 420, 421, 422, 423, 424, 425, 426, 427, 428, 429, 430, 431, 432, 433, 434, 435, 436, 437, 438, 439, 440, 441, 442, 443, 444, 445, 446, 447, 448, 449, 450, 451, 452, 453, 454, 455, 456, 457, 458, 459, 460, 461, 462, 463, 464, 465, 466, 467, 468, 469, 470, 471, 472, 473, 474, 475, 476, 477, 478, 479, 480, 481, 482, 483, 484, 485, 486, 487, 488, 489, 490, 491, 492, 493, 494, 495, 496, 497, 498, 499, 500, 501, 502, 503, 504, 505, 506, 507, 508, 509, 510, 511, 512, 513, 514, 515, 516, 517, 518, 519, 520, 521, 522, 523, 524, 525, 526, 527, 528, 529, 530, 531, 532, 533, 534, 535, 536, 537, 538, 539, 540, 541, 542, 543, 544, 545, 546, 547, 548, 549, 550, 551, 552, 553, 554, 555, 556, 557, 558, 559, 560, 561, 562, 563, 564, 565, 566, 567, 568, 569, 570, 571, 572, 573, 574, 575, 576, 577, 578, 579, 580, 581, 582, 583, 584, 585, 586, 587, 588, 589, 590, 591, 592, 593, 594, 595, 596, 597, 598, 599, 600, 601, 602, 603, 604, 605, 606, 607, 608, 609, 610, 611, 612, 613, 614, 615, 616, 617, 618, 619, 620, 621, 622, 623, 624, 625, 626, 627, 628, 629, 630, 631, 632, 633, 634, 635, 636, 637, 638, 639, 640, 641, 642, 643, 644, 645, 646, 647, 648, 649, 650, 651, 652, 653, 654, 655, 656, 657, 658, 659, 660, 661, 662, 663, 664, 665, 666, 667, 668, 669, 670, 671, 672, 673, 674, 675, 676, 677, 678, 679, 680, 681, 682, 683, 684, 685, 686, 687, 688, 689, 690, 691, 692, 693, 694, 695, 696, 697, 698, 699, 700, 701, 702, 703, 704, 705, 706, 707, 708, 709, 710, 711, 712, 713, 714, 715, 716, 717, 718, 719, 720, 721, 722, 723, 724, 725, 726, 727, 728, 729, 730, 731, 732, 733, 734, 735, 736, 737, 738, 739, 740, 741, 742, 743, 744, 745, 746, 747, 748, 749, 750, 751, 752, 753, 754, 755, 756, 757, 758, 759, 760, 761, 762, 763, 764, 765, 766, 767, 768, 769, 770, 771, 772, 773, 774, 775, 776, 777, 778, 779, 780, 781, 782, 783, 784, 785, 786, 787, 788, 789, 790, 791, 792, 793, 794, 795, 796, 797, 798, 799, 800, 801, 802, 803, 804, 805, 806, 807, 808, 809, 810, 811, 812, 813, 814, 815, 816, 817, 818, 819, 820, 821, 822, 823, 824, 825, 826, 827, 828, 829, 830, 831, 832, 833, 834, 835, 836, 837, 838, 839, 840, 841, 842, 843, 844, 845, 846, 847, 848, 849, 850, 851, 852, 853, 854, 855, 856, 857, 858, 859, 860, 861, 862, 863, 864, 865, 866, 867, 868, 869, 870, 871, 872, 873, 874, 875, 876, 877, 878, 879, 880, 881, 882, 883, 884, 885, 886, 887, 888, 889, 890, 891, 892, 893, 894, 895, 896, 897, 898, 899, 900, 901, 902, 903, 904, 905, 906, 907, 908, 909, 910, 911, 912, 913, 914, 915, 916, 917, 918, 919, 920, 921, 922, 923, 924, 925, 926, 927, 928, 929, 930, 931, 932, 933, 934, 935, 936, 937, 938, 939, 940, 941, 942, 943, 944, 945, 946, 947, 948, 949, 950, 951, 952, 953, 954, 955, 956, 957, 958, 959, 960, 961, 962, 963, 964, 965, 966, 967, 968, 969, 970, 971, 972, 973, 974, 975, 976, 977, 978, 979, 980, 981, 982, 983, 984, 985, 986, 987, 988, 989, 990, 991, 992, 993, 994, 995, 996, 997, 998, 999, 1000.

also the existing Inlets & outlets are in dilapidated condition and essential to protect the lake boundary with fencing towards Northern and Western side so as to control the debris dumping and also restore the inlets and outlets to maintained the lake hydrology.

6. In view of the above circumstances and based on site condition an estimate is prepared with the following components to protect and restore the tank.

Main provisions:

- i. Excavation for Inlets, outlets and fencing .
- ii. Foundation PCC-M15 for Inlets, outlets and fencing.
- iii. CC-M20 for Inlets, outlets and fencing.
- iv. 1.50M height fencing with base concrete.
- v. Painting for railing.
- vi. 900mm dia pipe for inlets.
- vii. OT shutters for restoration of sluice.

Other Provisions:

- i. GST @ 12%
- ii. Quality Control Charges @ 0.65%
- iii. NAC @ 0.10%
- iv. Seigniorage Charges and 32% of DMFT & SMET on Seigniorage Charges
- v. LS Provision for unforeseen items.

7. The datas adopted for preparation of estimates as per SSR 2021-2022 and November 2021 Cement & Steel Rates. With all the above provision the estimate works out to Rs 99.00 Lakhs.
8. This is submitted for favour of according Administrative Sanction at the earliest.

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21/12/2021 5:20 PM

A NARAYANA
(EE NTD)

 Digitally Signed

9. As per the submission/recommendations of the Executive Engineer, North Tank Division Hyderabad , it is submitted for the Administrative Sanction for the subject work for an amount of Rs 99.00 Lakhs vide Para 7 May be approved

21/12/2021 7:53 PM

S MURALI KRISHNA
(SUPDT.ENG-HL&WBMC)

 Digitally Signed

10. Proposal may be approved. This issue is also before NGT.

27/12/2021 3:49 PM

KANNA SURESH KUMAR
(OSD(HOUSING))

 Digitally Signed

Agreed, CE lakes to finalize based on the minimum requirements as repeatedly discussed in various meetings...

29/12/2021 10:38 AM

LOKESH KUMAR D.S IAS
(COMMISSIONER)

 Digitally Signed

12. Discuss with detailed proposals. No concrete at ground level for fencing.

29/12/2021 4:53 PM

KANNA SURESH KUMAR
(OSD(HOUSING))

 Digitally Signed

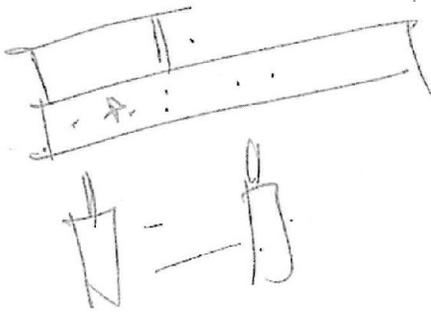
13. The EE, NTD requested to discuss with CE, Lakes with detailed proposals

29/12/2021 6:06 PM

43

S MURALI KRISHNA
(SUPDT.ENG-HL&WBMC)

 Digitally Signed



STATEMENT SHOWING THE DETAILS OF BATHUKAMMA KUNTA LAKE SITUATED AT SAHEB NAGAR KALAN VILLAGE OF HAYATHNAGAR MANDAL

Sl. No.	Information Sought	Information Furnished
1	Total extent of the lake	As per the Revenue Records the land in Sy.No.234 admeasuring Ac:9.31 Gts situated at Sahab Nagar Kalan Village. Out of the total extent an extent of Ac:4.20 Gts is covered by Bathukamma Kunta. The remaining land admeasuring Ac:5.11 Gts is covered by Pochamma Temple, Road, Sub-Station, Houses etc,
2	The total quantity of inflow into the lake from the catchment area	The information may be sought from the Irrigation Authorities
3	No. of sluice gates to the lake and its operational status	
4	Measures taken to prevent municipal solid waste, animal waste, plastic etc., and control measure taken for odour nuisance	
5	Proposal for beautification, fencing and plantation in and around the lake	The necessary measures will be taken by the Municipal Authorities, as such the same may be obtained from the Municipal Department
6	Measures taken to prevent Municipal Solid Waste (MSW) dumping within the lake	

(44)


FATHILDAR
 HAYATHNAGAR MANDAL
 Tahsildar
 Hayathnagar Mandal
 Ranga Reddy Dist.T.S.

45

GOVERNMENT OF TELANGANA
IRRIGATION & CAD DEPARTMENT

From
Sri Y.Pavan Kumar,
Deputy Executive Engineer – 2,
North Tanks Division,
Buddha Bhavan, 3rd Floor,
Secunderabad.

To
1. The Deputy Commissioner,
Circle – 3A, Hayathnagar
L.B.Nagar Zone
GHMC
2. The Tahsildar
Hayathnagar Mandal
R.R. District

Lr.No. DEE-2/NTD/FDR/2021/ 333

Dt. 08.12.2021.

Sir,

Sub:- GHMC – Lakes – Illegal dumping of debris in FTL area of Bathukamma Kunta at Saheb Nagar (V), Hayathnagar(M), RR District – Request to take action - Reg.

Ref:- Inspection of site on Dt. 07.12.2021.

I invite kind attention to the subject and reference cited, wherein during regular field visit of Bathukamma Kunta at Saheb Nagar (V), Hayathnagar (M), RR District it is noticed that the debris are being dumped within FTL limits towards southern and western side of lake.



Hence it is once requested take necessary action for removal of debris dumping within FTL premises and also requested to close the existing kacha road passing within lake premises so as to safeguard the lake area from dumping of debris.

eb. S. S. S.
AEE

O/C

Yours faithfully,

eb. S. S. S.
Dy. Executive Engineer-2,
North Tanks Division, Hyd.

1. Copy submitted to the RDO, Kandukur Division for favour of information and taking necessary action.
2. Copy submitted to the Zonal Commissioner, LB Nagar, GHMC for favour of kind information and taking necessary action.
3. Copy submitted to EE, North Tanks division for favour of kind information and taking necessary action.

eb. S. S. S.
AEE

eb. S. S. S.
Dy. Executive Engineer-2,
North Tanks Division, Hyd.

